

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No. 326

IA-6307/2023

In

IB-2688(ND)/2019

IN THE MATTER OF:

Standard Chartered Bank

Vs.

RCI Industries & Technologies Pvt.Ltd.

.....APPLICANT/PETITIONER

.....RESPONDENT

SECTION

U/s 9 of IBC, 2016

Order delivered on 31.01.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent : Ms Shiva Lakshmi, CGSC, Mr Madhav Bajaj,
Mr Arani Chaudhury adv. For Respondent No 2

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **27.02.2024.**

Sd/-

(Court Officer)